

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Service Tax Appeal No.77965 of 2018

(Arising out of Order-in-Appeal No.248/S.Tax-II/Kol/2018 dated 20.03.2018 passed by Commissioner of CGST, Howrah Commissionerate, Kolkata.)

M/s. Maithan International Limited

...Appellant

VERSUS

Commissioner of CGST & CX, Kolkata South Commissionerate

.....Respondent

APPEARANCE

Shri Abhishek Jalan, Advocate for the Appellant (s)

Shri S.S.Chattopadhyay, Authorized Representative for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

DATE OF HEARING : 13 May 2022

DATE OF DECISION : 06 Sept 2022

The Appeal is allowed. For order, see order of date in Service Tax Appeal No.77950 of 2018.

Sd/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

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